

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C, P.No. 838/2011

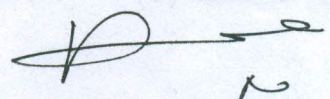
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company		Dr. Pramod Kanoi & Ors.-Vs-Anudarsh Properties (P) Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Souvik Mitra. Adv.

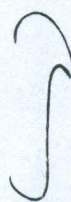
Mr. K.N. Jena. Adv.



for Deputy

16. 243 13/11/17

Deepankar Ray Choudhury
Prasenjit Ray



for R4 & 5 13/11/17


A. P. Gomes Adv

Arup Nath Bhattacharyya.
Bijani Dn. Advocate

for R 6

A. P. Gomes
Advocate

— for Petitioners.



13/11/17.

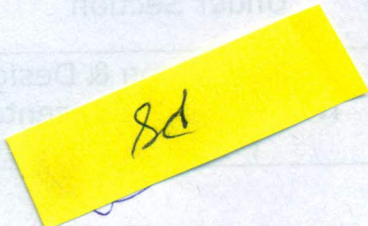
ORDER

Ld. Counsels for the petitioners as also respondents are present.

Both sides are directed to file written statements within 3 weeks from today with a copy to the opposite party.

List on 18.12.2017 for argument.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)